

[Translation]

**Nehru Rozgar Yojna**

4827. SHRI RAM LAKHAN SINGH YADAV: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the central subsidy provided for improving the housing and shelter facilities under Nehru Rozgar Yojna is less during 1991-92 as compared to 1989-90 and 1990-91;

(b) if so, the details thereof; and

(c) the steps taken by the Government to make the said scheme successful and to increase the amount of subsidy?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCE (SHRI P.K. THUNGON): (a) and (b). Yes, Sir. Central subsidy to the tune of Rs. 1088.00 lakhs had been released to HUDCO for improving housing and shelter facilities of beneficiaries belonging to the economically weaker sections in urban areas under the Nehru Rozgar Yojana (NRY) during the year 1991-92 as compared to Rs. 2375.00 lakhs and Rs. 2510.00 lakhs released for the years 1989-90 and 1990-91 respectively.

(c) The Government has taken several steps for the effective implementation of the Scheme such as (i) meetings with nodal officers for the Nehru Rozgar Yojana in the State Governments/Union Territories; (ii) field visits; and (iii) meetings with the Regional Chiefs of the Housing and Urban Development Corporation (HUDCO). The Government considers the amount of subsidy released at present to be adequate.

**Atomic Policy**

4828. SHRI DATTATRAYA BANDARU:  
SHRI RAJENDRA AGNIHOTRI:

Will the PRIME MINISTER be pleased to state :

(a) whether the Government propose to amend its atomic policy;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI BHUVENSH CHATURVEDI): (a) No, Sir.

(b) Does not arise.

(c) Since the present policy is working satisfactorily, no change is contemplated.

[English]

**Finding Pattern Under UBSP**

4829. SHRI VIJAY NAVAL PATIL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government propose to change the funding pattern of the Urban Basic Services for the Poor during the Eighth Plan,

(b) if so, the details thereof;

(c) whether the Government monitored the working of existing schemes of UBSP;

(d) if so, the achievements and shortcomings noticed thereof; and

(e) the steps proposed to ensure effective implementation of the schemes of UBSP?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCE (SHRI P.K. THUNGON): (a) and (b). During the Eighth Plan period, the Government intends to implement the scheme of Urban Basic Services for the Poor (UBSP) with the Central

Government contributing 60% and the State Governments/UTs contributing 40% of the total expenditure.

(c) to (e). Government has been monitoring the scheme of UBSP on a regular basis. The objectives of converging physical and social inputs at the slum level relating to basic services such as water and sanitation on the one hand and health and educational and rehabilitative services on the other hand is a complex area for implementation. The Government has taken the following steps to bring about this convergence;

- i) Encouraging the State Govts. U.Ts. to set up suitable Nodal Agencies/Cells/ Committees for monitoring the scheme at the State and District level;
- ii) By promptly providing clarifications with regard to Guidelines for implementing the Scheme;

#### **Drinking Water Problem in Villages of Bihar**

4830. SHRI BHUBANESHWAR PRASAD MEHTA:  
SHRISURYANARYAYAN IN YADAV: ..

Will the PRIME MINISTER be pleased to state :

(a) the number of villages in Bihar where drinking water facility is not available;

(b) whether the Government of Bihar has sent any scheme in this regard to the Union Government; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI UTTAMBHAI H. PATEL): (a) There are no 'No Source' problem villages in Bihar.

(b) and (c). Do not arise. However, the

State Government of Bihar has sent a scheme on 24.3.1993 for 957 sanitary wells for partially covered villages at an estimated cost of Rs. 479.457 lakhs for technical clearance under Accelerated Rural Water Supply Scheme.

[Translation]

#### **Funds to Uttar Pradesh For Housing Colony**

4831. SHRI RAJENDRA KUMAR SHARMA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the amount provided by the Union Government to the Government of Uttar Pradesh for construction of Housing Colony during the last three years and in 1993-94; and

(b) the number of persons benefited therefrom?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCE (SHRI P.K. THUNGON): (a) and (b). Housing being a State subject, the State Govts. are free to formulate their own schemes and implement them with funds from State budget and institutional finance. Govt. of India does not provide financial assistance directly any State Govt. for urban housing projects.

However, Central subsidy is released to the State Govts. Through HUDCO alongwith loan from HUDCO under the ongoing centrally sponsored schemes of Nehru Rozgar Yojana of which Shelter Upgradation is a component and Night Shelter and Sanitation Facilities for Footpath Dwellers.

Under the scheme of Housing and Shelter Upgradation (Shasu) as part of Nehru Rozgar Yojana since Oct. '89, HUDCO has reported that it has sanctioned 57 schemes worth more than Rs. 52 crores (loan and subsidy) submitted by the State